

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.13(1)(a)-HC/2021/20844-85 Dated, Agartala, the 18th September, 2021

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the posting order in respect of the following Grade-III Officer(s) of Tripura Judicial Service:

(i) *Smti. Archana Reang, now deputed at Agartala as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.4 is hereby directed to join her original place of posting as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District positively on 28.09.2021; and*

(ii) *Smti. Susmita Das, now deputed at Udaipur as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2 is hereby directed to join her original place of posting as Civil Judge (Jr. Div.)-cum Judicial Magistrate First Class, Amarpur, Gomati District positively on 28.09.2021.*

The charge of Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.4, Agartala, West Tripura District will remain with Smti. Aparajita Singha, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.6, Agartala, West Tripura District in addition to her own duties until further order.

The respective District & Sessions Judges are hereby directed to make necessary arrangements regarding handing over and taking over the charge of the concerned Officers.

This is issued in supersession of earlier Notification No.F.13(1)(a)-HC/2021/15198, dated 20.07.2021 issued by the Registry of the Hon'ble High Court.

By order,
Sd/-
(D. M. Jamatia)
Registrar General

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;

5. The LR & Secretary, Law Department, Government of Tripura, Agartala;
6. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia for information and necessary action;
7. **The Judge, Family Court**, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Belonia, South Tripura District;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Member Secretary, Tripura State Legal Services Authority, Agartala;
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Director, Tripura Judicial Academy, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
16. All Deputy Registrars, High Court of Tripura, Agartala;
17. **Smti. Archana Reang**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.4, Agartala, West Tripura District (On deputation) for information and strict compliance;
18. **Smti. Susmita Das**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District (On deputation) for information and strict compliance;
19. **Smti. Aparajita Singha**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.6, Agartala, West Tripura District for information and strict compliance;
20. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
21. The Treasury Officer, Udaipur, Gomati Revenue District;
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to update the profile of the concerned Officer in the official website of the High Court of Tripura;
24. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
25. Personal file of the Officers concerned;
26. ORDER FILE.

 18/9/21
Registrar General